

F.No. 01(01)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.09.2018

**ORDER NO. 196 of 2018**

Hon'ble HOD is pleased to partially modify the sitting notified vide **order no. 185 of 2018 for CESTAT Delhi** to the extent indicated below:-

**On 11.09.2018 at 2.30 p.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear part-heard matters, as notified.

**On 14.9.2018 at 2.30 p.m.** Hon'ble Shri V. Padmanabhan, Member (T) and Hon'ble Shri Rachna Gupta, Member (J) will hear ROM matters, as notified.

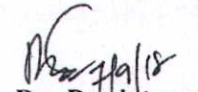
By Order



(Bineesh Kumar K.S)  
Registrar

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Dy. Registrar